

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO.1177

TO BE ANSWERED ON JULY 31, 2023

SUSTAINABLE AND PLANNED DEVELOPMENT OF URBAN DWELLING

NO. 1177. SHRI JAGGESH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state :

- a) whether it is a fact that Government plans to use urban planning tools to maximum advantage to achieve sustainable and planned development of urban dwelling;
- b) whether Government in consultations with State Governments and UTs proposes to draw up a road map for implementing urban planning reforms for the betterment of urban dwellers;
- c) if so, the details thereof; and
- d) if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) Ministry through urban planning reforms has been advocating the states to adopt the following urban planning tools:

- Town Planning Scheme
- Transferable Development Rights
- Transit Oriented Development

These tools will facilitate sustainable and planned urban development and enhance the livability in cities.

(b) to (d) The Scheme for Special Assistance to States for Capital Investment for the year 2022-23 with an outlay of ₹6,000 crores and for the year 2023-24 with an outlay of ₹15,000 crores was launched by Department of Expenditure, Ministry of Finance under which, component of 'Urban Planning Reforms' are being monitored by Ministry of Housing and Urban Affairs(MoHUA). The States have been requested to submit the proposals for availing the special assistance for the year 2023-24. The details of allocation of special assistance to the States for the year 2022-23 are at Annexure.

ANNEXURE REFERRED TO IN REPLY TO PART (b) to (d) OF UNSTARRED QUESTION NO.1177 REGARDING “SUSTAINABLE AND PLANNED DEVELOPMENT OF URBAN DWELLING” DUE FOR ANSWER IN THE RAJYA SABHA ON 31 JULY 2023.

State	Incentive (₹ in Crore)
Andhra Pradesh	643.07
Maharashtra	789.3
Odisha	225
Chhattisgarh	197
Manipur	82.66
Gujarat	969.3
Kerala	60
Madhya Pradesh	189
Rajasthan	589.89
Haryana	235
Tamil Nadu	240
Uttarakhand	188
Assam	190
Total recommended ₹ 4,598.22 crore	